

COURT- 1**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)****APL No. 211 OF 2018 & IA No. 995 OF 2018****Dated: 22nd October, 2019****Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson****Hon'ble Mr. Ravindra Kumar Verma, Technical
Member(electricity)****In the matter of:****Tata Prasanna Kumar Appellant(s)****Versus****Karnataka Electricity Regulatory Commission Respondent(s)**

Counsel for the Appellant(s) : Neha Garg for A1

Counsel for the Respondent(s) : Balaji Srinivasan for R2

ORDER

Heard Mr. Basava Prabhu Patil, Senior Counsel appearing for the Appellant. List the matter for further hearing on **19.11.2019 at 2:30 P.M.**

**Ravindra Kumar Verma
Technical Member(electricity)****Justice Manjula Chellur
Chairperson**

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